

HIGH COURT OF DELHI : NEW DELHI

No. :66/Filing/DHC/2023
Dated : 01.06.2023

Practice Directions

In terms of order dated 10.05.2023 passed in Bail Application No.1538/2023, the Hon'ble Court has directed that henceforth while filing the bail application, the status report filed before the learned Trial Court is also filed along with the bail application.

Order by

Sd/-
Ravinder Dudeja
Registrar General

Endst. No. 66-92 /Filing/DHC/2023 Dated: 01.06.2023

Copy forwarded for information to:-

1. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
2. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
3. The Principal District and Sessions Judge Tis Hazari Courts, Delhi
4. The Principal District and Sessions Judge Patiala House Courts, Delhi
5. The Principal District and Sessions Judge Saket Courts, Delhi
6. The Principal District and Sessions Judge Dwarka Courts, Delhi
7. The Principal District and Sessions Judge Karkardooma Courts, Delhi
8. The Principal District and Sessions Judge Rohini Courts, Delhi.
9. The Principal District and Sessions Judge Rouse Avenue Courts, Delhi
10. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.

11. The President/Secretary, Bar Association, Tis Hazari Courts/Patalia House Courts/ Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.
12. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi- 110002.
13. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049
14. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
15. The Secretary, Supreme Court Legal Services Committee.
16. The Secretary, Delhi High Court Legal Services Committee.
17. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions to the Secretaries of all the eleven District Legal Services Authorities.
18. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification on the website of Delhi District Court.
19. Registrar-cum-Secretary to Hon'ble the Chief Justice.
20. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars.
21. P.A. to Registrar General, Delhi High Court.
22. Private Secretaries to Hon'ble Judges for kind perusal of thier Lordships.
23. Administrative Officers (Judicial)/Court Masters, Delhi High Court. Librarian, Delhi High Court.
24. Librarian, Judges Library, Tis Hazari Courts/Patalia House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.
25. PA to Registrar (Computer) for uploading the same on the website of this court under the heading of Notifications and Practice Directions.
25. Guard File.
26. Notice Board.

Aj
Ajit Aswani
01/06/2023
Joint Registrar (Filing)

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